

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

CP (IB) No. 354/Chd/Pb/2022

IN THE MATTER OF:
State Bank of India

... Petitioner-Financial Creditor

Versus

Ahuja Cotspin Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 15.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.05.2024.

Sd/-

Court Officer